

No.15011/170/2016-Jus(AU)
Government of India
Department of Justice

Jaisalmer House, 26 Mansingh Road,
New Delhi. Dated : 2nd Sept., 2016.

ORDER

In pursuance to MHA's Office Order No. A-22015/1/2016-Ad.II dated 30th Aug.,2016 Ms. Chhavi Gulia, Assistant Section Officer is taken on the strength of Department of Justice w.e.f. 30-08-2016 (FN) and with the approval of Competent Authority is posted in Administration Section with immediate effect and till further orders.



(Prem Lata Kaushik)
Under Secretary(Admn.I)

To

Ms. Chhavi Gulia, A.S.O.

Copy to:

1. The Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhavan, New Delhi.
2. Cash-I Section, MHA, NDCC Building, Jai Singh Road, N.D.
3. US(Admn.II), North Block, New Delhi.
4. Dir(Admn)
5. PS to JS(RKK)
6. NIC – for uploading on the website
7. Guard file.